feasibility.

floods and flood management measures required in the States, to view flood protection measures taken. and suggest remedial measures as necessary. On receipt of this report, the Empowered Committee was set up to facilitate expeditious and time bound action on the recommendations of the two Committees. Follow action required on the recommendations of the Empowered Committee has been circulated in January, 1991 Central/State to all the concerned Agencies.

Also, in other flood prone States/ Union Territories such as Andhra Pradesh, Gujarat, Haryana, Jammu and Kashmir, Karnataka, Punjab, Rajasthan and Delhi, Master Plan for Flood Management have been prepared.

The Flood Control works are required to be executed by the States as per the *interse* priority fixed by them in the outline plans so prepared.

Out of Turn Telephone Connections *162. SHRI MANORANJAN SUR:

SHRI UPENDRA NATH VERMA:

Will the Minister of COMMUNI-CATIONS be pleased to state:

- (a) whether the telephone connections sanctioned on out-of turn basis from MPs' quota have been withheld by the Government;
 - (b) if so, the reasons therefor; and
- (c) the time by which they are likely to be released?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNI-CATIONS (SHRI RAJESH PILOT): (a) to (c) While action to provide these telephones was under way, some cases of fake out of turn sanction orders were brought to the notice by Telecom Field Units. An investigation by Vigilance Branch was ordered in May 1991 to detect fake cases and action to provide telephones on out of turn sanction was therefore withheld pending completion of investigation. Generally further action is possible only on receipt of the investigation report. However, in respect of recommendations made Hon'ble Members against their quota, further action for provision of telephones has been initiated separately. These phones will be installed progres-

Production of Steel by Bhilai and Bokaro Steel Plants

sively on priority subject to technical

543. SHRI BHAGEY GOBAR-DHAN: Will the Minister of STEEL be pleased to state:

- (a) the overall plant-wise production of hot metal, ingot steel, saleable steel and saleable pig iron in Bhilai and Bokaro Steel Plants during 1990-91 and upto June, 1991;
- (b) whether there is any short fall in their production during the above period; and
 - (c) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) The overall plant-wise production of hot metal, ingot steel, saleable steel and saleable pig iron in Bhilai and Bokaro Steel Plants during 1990-91 and upto June, 1991 is given below:—

(Thousand Tonnes)

714		1990-91	April	April-June '91	
Plant	Ta	rget Actual	Target	Actual	
Hot Metal		·	·	Commenter of the Commen	
Bhilai Steel Plant	3	600 3549	886	808	
Bokaro Steel Plant	3	850 3267	755	828	

Plant			1990-91		April-June '91				
Fiani			Target	Actual	Target	Actual			
Ingot Steel									
Bhilai Steel Plant	•	4,0	3650	3511	905	804			
Bokaro Steel Plant	•	•	3400	2806	724	78 7			
Saleable Steel									
Bhilai Steel Plant		•	2850	2795	652	658			
Bokaro Steel Plant	•		2800	2426	652	663			
Seleable Pig Iron									
Bnılai Steel Plant		•	121	95.6	24	26			
Bokaro Steel Plant			418	332.2	16	25			

- (b) Yes, Sir.
- (c) The major reasons were the deficiencies, both in qualitative and quantitative terms in coal and power supplies, especially at Bokaro, poor condition of equipment like coke ovens at Bokaro and problems with equipment like the Blast Furnace No. 7 at Bhilai. Besides, industrial relations and management constraints also played a part.

Irrigation Projects of Himachal Pradesh

544. SHRI K. D. SULTAN-PURI: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether some major and medium irrigation projects of Himachal Pradesh are pending with the Union Government;
 - (b) if so, the details thereof;
- (c) whether feasibility studies regarding these projects have been conducted; and
 - (d) if so, the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHA-RAN SHUKLA): (a) to (d) The State Government is to get only one major irrigation project viz. Shahnehar Irrigation Scheme cleared from Central Water Commission. This scheme envisaging irrigation of 26536 ha. at a cost of Rs. 49.3 crores was submitted in July. 1987 by the Himachal Pradesh Government to the Central

Water Commission. This scheme was submitted in pursuance of the inter-State agreement of August, 1983 between Punjab and Himachal Pradesh on the construction of Shannehar Barrage on river Beas in Punjab. According to this Agreement, Punjab agreed to supply 228 cusecs of water to Himachal Fradesh regularly without payment and also to bear the entire cost of lined carrier channel and head regulator for irrigating the areas currently receiving irrigation in Himachal Pradesh. For channels in potential areas the Governments of Punjab and Himachal Pradesh agreed to share the cost. Whereas State Government's compliance to the comments of CWC on Water Management, Cost Engineering, Irrigation Planning, Ground Water and Construction machinery aspects have already been received in the CWC, inter-State issues emerging out of the inter-State Agreement of 1983 are yet to be sorted out by Himachal Pradesh with Punjab and environmental aspects are also to be got cleared by the State Government.

[Translation]

Opening of New Post Offices in Dharbhanga and Madhubani Districts of Bihar

545. SHRI BHOGENDRA JHA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there has been long standing demand to upgrade the post offices at Bisfi, Baraha and Simri in